

HIGH COURT OF JUDICATURE AT ALLAHABAD,
LUCKNOW

Dated : 10.01.2022

NOTICE

In order to make virtual court proceedings more efficient and user friendly, the Allahabad High Court has decided to adopt the CISCO WebEx Events platform for video conferencing at Lucknow.

In the first phase of the rollout and changeover to the new video conferencing platform, all matters before **Court Nos. 1 & 2** shall be heard on the WebEx Events platform w.e.f. **Tuesday, i.e. 11.01.2022**. In all the remaining Courts, the link for the virtual hearing of cases shall be sent through SMS on the mobile number of the Ld. Advocate which is mentioned in their Advocate on Roll record.

The remaining Courts at Lucknow shall switch over to the new platform in batches notice/s in respect of which shall be published separately.

A step-by-step guide for navigating the new platform has been published on the official website of the Court titled "Standing Operating Procedure for Ld. Advocate/Party-in-person for hearing through Video Conferencing on WebEx Events" and can be accessed under the Video Conferencing tab as appearing on the portal.

The new platform simplifies the procedure for participating in virtual court proceedings by doing away with the system of lawyers depending on receiving individual SMS invitations daily to join court proceedings. Additionally it enables lawyers, litigants in person to witness virtual court proceedings in real time while waiting in the Attendee Gallery/Waiting Room for their matter to be called.

Sd/-
(Pankaj Kumar Singh)
Senior Registrar